

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

MA 3328/2019 IA 1778/2020 IA 2445/2020 in C.P.(IB)1239/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.04.2024**

NAME OF THE PARTIES: **GUPTA GLOBAL RESOURCES PVT LTD**
Section 44(2), 60(5) & 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

MA 3328/2019 IA 1778/2020 IA 2445/2020 in C.P.(IB)1239/MB/2017

- 1) Mr. Harshad Vyas, Ld. Counsel for SREI Equipment Finance Limited and Mr. Shyam Kapadia, Ld. Counsel for the Liquidator are present.
- 2) Ld. Counsel for the Liquidator submits that an Affidavit has been served upon them Yesterday; thus, seeks some time to peruse the same. Time is allowed. At request, stand over to 17.04.2024, for further consideration and hearing.
- 3) Parties shall complete and exchange the pleadings well before the adjourned date and shall be ready for arguments on the next date of hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)